

Annexure-5

Name of the corporate debtor **M/S UNITED ARTLOGISTICS PRIVATE LIMITED**  
 Date of commencement of CIRP: **30.01.2023**  
 List of creditors as on **23.02.2023**

List of Operational creditors (other than Workmen and Employees and Government Dues)

S No.	Name of authorised representative, if any	Name of workman	Employee ID	Details of claim		Details of claim				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in COC					
1	India Trade Promotion Organisation			14.02.2023	10,878,682	8,828,062		No	66%					Admitted subject to further verification on further data
2	Income Tax Office			16.02.2023	10,053,901	4,627,671		No	34%					Admitted subject to further verification on further data
<b>TOTAL</b>						20,932,583	13,455,733			100%				

For UNITED ARTLOGISTICS PRIVATE LIMITED  
 MOHIT GOYAL  
 IRP  
 IBB/PA-001/IP-P02395/2021-2022/13636  
 MOHIT GOYAL  
 INTERIM RESOLUTION PROFESSIONAL (IRP)  
 For UNITED ARTLOGISTICS PRIVATE LIMITED  
 Appointed by NCLT NEW DELHI, COURT IV  
 IBB/PA-001/IP-P02395/2021-2022/13636  
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